

(c) At present, the decision of the Government is not to construct new Barat Ghar/Samaj Sadans.

Ultra-modern sports arenas in smart city plan

†2912. DR. SANJAY SINH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that construction of ultra-modern sports arenas in cities has not been proposed in Government's ambitious smart city plan; and

(b) if so, whether Government would contemplate a scheme for linking smart-cities with sports facilities?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) and (b) Yes, Sir. The core infrastructure elements in a Smart City do not include modern sports facilities. However, if a particular smart city wants to develop modern sports facilities, the Mission Guidelines do not preclude this.

Increase in Central assistance under Swachh Bharat Programme

2913. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has taken a decision to increase the amount of Central assistance under Swachh Bharat Programme; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) Yes, Sir.

(b) The following modifications to the existing Swachh Bharat Mission (Urban) guidelines has been carried out subject to the overall Central share of ₹ 14,623 crore for the mission, as approved by the Cabinet, remaining unchanged:-

- (i) Increase in base unit cost of Community Toilets (CT) to ₹ 98,000 per seat, wherein Viability Gap Funding (VGF)/Grant will be upto 40% of project cost (*i.e.* VGF/Grant of ₹ 39,200 per seat). Extension of VGF/Grant of upto 40% as available for CTs to Public Toilets (PTs) projects as well (*i.e.* VGF/Grant of ₹ 39,200 per seat).
- (ii) Inclusion of urinals in ODF component, wherein VGF/grant of up to 40% to be given on lines of CTs/PTs, and base cost of urinals to be ₹ 32,000 per unit (*i.e.* VGF/Grant of ₹ 12,800 per unit).

† Original notice of the question was received in Hindi.

- (iii) The Central assistance for Municipal Solid Waste Management (MSWM) component has been raised from present 20 per cent to 35 per cent. This will be subject to overall Central share and overall State-wise funds allocation, for the entire Mission period, for SWM remaining unchanged.

Development of Pune and Solapur as smart city

2914. SHRI AJAY SANCHETI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether cities and towns of India constitute the world's second largest urban system;
- (b) if so, the details of the steps taken by Government for the improvement of infrastructure and basic services to the people;
- (c) how far the smart city concept take care of these requirements; and
- (d) the steps taken for development of Pune and Solapur cities of Maharashtra as smart city?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) Yes, Sir. India ranks second in terms of number of cities and town which is 7933 as per Census, 2011 after China which is first with total number of 26959 cities and towns.

(b) The State Government is responsible for improvement of infrastructure and provision of basic services to the people. Ministry of Urban Development supports these efforts through its scheme and programmes. under one of Government of India Schemes namely Atal Mission for Rejuvenation and Urban Transformation (AMRUT), the focus has been for development of basic urban infrastructure such as water supply, sewerage, drainage, urban transport and green space/park in 500 cities/towns across the country. Under this Mission, MoUD only approves the State Annual Action Plan. Individual projects are to be identified and implemented by the concerned State Government.

(c) The objective of Smart Cities Mission is to promote cities that provide core infrastructure and give a decent quality of life to its citizens by application of 'Smart' Solutions.

(d) Pune and Solapur cities of Maharashtra have been selected for development as Smart Cities. The implementation of the Mission at the City level will be done by a Special Purpose Vehicle (SPV) created for the purpose under Companies Act, 2013. ₹ 392 crore (@ ₹ 196 crore for each city) Central assistance as first